NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 90(ND)/2011 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.10.2016

NAME OF THE COMPANY:

M/s .Greenline Transip Systems pvt.

V/s.

Airone Aviation Pvt Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

?. Harshil Agard Ha

3. P. Nagesh Adw

Sanskar Hejarwal Adv.

Respondent

Delilian

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Sonskar

Order

On account of hearing of a part heard matter, this matter shall now be heard on 23.11.2016 as agreed by Counsel for the parties.

CHIEF JUSTICE M.M. KUMAR

PRESIDENT

(S.K. MOHARATRA) MEMBER (T)

17.10.2016 (P.K.Sud)